ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/47608/2026	BIKASH KUMAR AGRAWAL	SAIBRATA RATH	/ /
	ARBA/20/2026	VS	VS	()
		SUB COLLECTOR CUM AUTHORIZED LAND ACQUISITION OFFICER ,SAMBALPUR		//
2	D-BLAPL/32418/2026	DHANESWAR KHATUA	SIDHARTHA MISHRA	KHUNTUNI /297 /2026
	BLAPL/11379/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C
		STATE OF ODISHA		CT/0000891/2026
3	D-BLAPL/32694/2026	SAROJ KUMAR SETHI	SMRUTI RANJAN ROUT	MAHANGA /400 /2026
	BLAPL/11380/2026	VS	VS	CIVIL JUDGE (JD) CUM JMFC,MAHANG
		STATE OF ODISHA		GR/0000617/2026
4	D-BLAPL/32697/2026	MAMATA SETHI	SMRUTI RANJAN ROUT	MAHANGA /400 /2026
	BLAPL/11381/2026	VS	VS	CIVIL JUDGE (JD) CUM JMFC,MAHANG
		STATE OF ODISHA		GR/0000617/2026
5	D-BLAPL/28254/2026	KRISHNA SAHU	SOUGAT DASH	SURADA /327 /2025
	BLAPL/11382/2026	VS	VS	SPECIAL JUDGE,BHANJANAGAR(Ganjar
		STATE OF ODISHA		Spl/0000067/2025
6	D-BLAPL/32368/2026	ASHOK KUMAR MOHANTA	DALIRANI BEHURAY	SARAT /42 /2024
	BLAPL/11383/2026	VS	VS	A.D.J.,UDALA(Mayurbhanj)
		STATE OF ODISHA		Spl/0000021/2025
7	D-BLAPL/32399/2026	RAKESH KUMAR CHOUDHURY@RAJESH CHOUDHURY	ACHYUTANANDA PATTANAIK	PURUNAKATAK /165 /2026
	BLAPL/11384/2026	VS	VS	JMFC, HARABHANGA(Baudh)
		STATE OF ODISHA		CT/0000252/2026
8	D-BLAPL/32725/2026	MADASU JOHN PAUL @ JAGDISH @ JAGADISH @ M. JAHN PAUL	MANGU NANDY	MALKANGIRI /67 /2021
	BLAPL/11385/2026	VS	VS	DISTRICT AND SESSIONS JUDGE,MALK
		STATE OF ODISHA		CT/0000094/2024
9	D-BLAPL/32689/2026	KARTIKA SETHI	SUSANTA KUMAR BARAL	MAHANGA /400 /2026
	BLAPL/11386/2026	VS	VS	CIVIL JUDGE (JD) CUM JMFC,MAHANG
		STATE OF ODISHA		GR/0000617/2026
10	D-BLAPL/32602/2026	INDRAMANI MAHANTA	JAYADEBA BEHERA	HARICHANDANPUR /120 /2025
	BLAPL/11387/2026	VS	VS	A.D.J.,KEONJHAR(Kendujhar)
		STATE OF ODISHA		ST/0000005/2026
11	D-BLAPL/32704/2026	ARIT ROY	SIDHARTHA SANKAR RAY (2)	CYBER CRIME AND ECONOMIC OFFEN
	BLAPL/11388/2026	VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0001545/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/32717/2026	CHHAILA PANDI	JYOTIRMAYA SAHOO	KODALA /263 /2026
	BLAPL/11389/2026	VS	VS	A.D.J.,KODALA(Ganjam)
		STATE OF ODISHA		Spl/0000004/2026
13	D-BLAPL/30607/2026	DILLIP JANI	LAMBODOR ACHARI	TARASINGI /140 /2026
	BLAPL/11390/2026	VS	VS	SPECIAL JUDGE,BHANJANAGAR(Ganja
		STATE OF ODISHA		Spl/0000017/2026
14	D-BLAPL/32367/2026	SUNNY BARVE	SUSHANTA KUMAR JOSHI	CYBER CRIME AND ECONOMIC OFFEN
	BLAPL/11391/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E
		STATE OF ODISHA		GR/0001327/2026
15	D-BLAPL/32405/2026	BHAGIA @ BHAGYABAN PADHAN	PRIYA RANJAN SINGH	DHENKANAL SADAR /810 /2026
	BLAPL/11392/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAI
		STATE OF ODISHA		GR/0001450/2026
16	D-BLAPL/32760/2026	MUKESH BISOYI	UPASIKA SAMANTARAY	BERHAMPUR SADAR /544 /2026
	BLAPL/11393/2026	VS	VS	J.M.F.C.(R),BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0001642/2026
17	D-BLAPL/32598/2026	UDAYA JENA	SANTOSH KUMAR MAHANTY	POLASARA PS /21 /2010
	BLAPL/11394/2026	VS	VS	A.D.J.,KODALA(Ganjam)
		STATE OF ODISHA		ST/0000044/2024
18	D-BLAPL/32301/2026	BADAL DEHURY	BIKASH KUMAR DASH	JHARSUGUDA /118 /2026
	BLAPL/11395/2026	VS	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsugu
		STATE OF ODISHA		Spl/0000009/2026
19	D-BLAPL/32605/2026	SK. TAJ	SOUMYA RANJAN DAS	PLANTSITE /800 /2026
	BLAPL/11396/2026	VS	VS	S.D.J.M.(P),ROURKELA(Sundargarh)
		STATE OF ODISHA		GR/0002610/2026
20	D-BLAPL/32683/2026	DILLIP KUMAR PARIDA	SITIKANT MISHRA	BALIKUDA /234 /2026
	BLAPL/11397/2026	VS	VS	DISTRICT & SESSIONS JUDGE,JAGATSI
		STATE OF ODISHA		ST/0000137/2026
21	D-BLAPL/32765/2026	ADARSH SAHU	SWARAJ PATEL	RAGHUNATHPALI /492 /2026
	BLAPL/11398/2026	VS	VS	S.D.J.M.(P),ROURKELA(Sundargarh)
		STATE OF ODISHA		GR/0002751/2026
22	D-BLAPL/32698/2026	CHHABI BHOI	RAKESH BEHERA	JHARSUGUDA SADAR /382 /2026
	BLAPL/11399/2026	VS	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsugu
		STATE OF ODISHA		Spl/0000063/2026
23	D-BLAPL/32769/2026	SACHIN SUBASH BAGAL	RAJENDRA NARAYAN ROUT	GOPALPUR /144 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11400/2026	VS STATE OF ODISHA	VS	A.D.J. CUM SPECIAL JUDGE,BERHAMPU Spl/0000040/2026
24	D-BLAPL/32770/2026	GOVINDA VIKU PATEL	RAJENDRA NARAYAN ROUT	GOPALPUR /144 /2026
	BLAPL/11401/2026	VS STATE OF ODISHA	VS	A.D.J. CUM SPECIAL JUDGE,BERHAMPU Spl/0000040/2026
25	D-BLAPL/32780/2026	SK.SAHID @ SOHIT	GURU PRASAD BEHERA	SAHADEV KHUNTA /14 /2026
	BLAPL/11402/2026	VS STATE OF ODISHA	VS	A.D.J.,BALASORE(Baleshwar) Spl/0000009/2026
26	D-BLAPL/32785/2026	KESHAB JAMADAR	RAJENDRA NARAYAN ROUT	JARADA /186 /2026
	BLAPL/11403/2026	VS STATE OF ODISHA	VS	1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000236/2026
27	D-BLAPL/32726/2026	MAHESH DHADAKA @ DHADKA @ AJIT DHADKA	ARIJEET MISHRA	NANDAPUR /52 /2026
	BLAPL/11404/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,KORAPUT(Koraput) TR/0000050/2026
28	D-BLAPL/32593/2026	JANA NAIK @ JANHA	KIRAN KUMAR PATEL	RAGHUNATHPALI /492 /2026
	BLAPL/11405/2026	VS STATE OF ODISHA	VS	S.D.J.M.(P),ROURKELA(Sundargarh) GR/0002751/2026
29	D-BLAPL/32524/2026	UMESH SAHOO	AMITAV TRIPATHY	PAIKMAL /241 /2025
	BLAPL/11406/2026	VS STATE OF ODISHA	VS	A.D.J.,PADAMPUR(Bargarh) Spl/0000054/2025
30	D-BLAPL/32754/2026	BENUPANI SETHI	JUGALA KISHORE PANDA	PATTAPUR (DIGAPAHANDI) /172 /2026
	BLAPL/11407/2026	VS STATE OF ODISHA	VS	NYAYADHIKARI G.N. /J.M.F.C,SANAKH GR/0000168/2026
31	D-BLAPL/32709/2026	BANKA PRADHAN	SIDHARTHA SANKAR RAY (2)	R.UDAYAGIRI /104 /2021
	BLAPL/11408/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000088/2021
32	D-BLAPL/32619/2026	BAPI @ MAHESH NAIK	PULLIN MARTHA	ANGUL TOWN /1182 /2025
	BLAPL/11409/2026	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0002729/2025
33	D-BLAPL/32659/2026	SUBET MAHANANDA	BIKASH CHANDRA PARIJA	KOMNA PS /366 /2026
	BLAPL/11410/2026	VS STATE OF ODISHA	VS	J.M.F.C,KOMNA(Nuapada) CT/0000358/2026
34	D-BLAPL/32001/2026	SUBRATA KUMAR PATRA	SAROJ KUMAR PADHI	PIPLI /389 /2026
	BLAPL/11411/2026	VS	VS	J.M.F.C.,PIPILI(Puri)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		GR/0000534/2026
35	D-BLAPL/32250/2026	ABHAYA NANDA PANDA	SUSHANTA KUMAR JOSHI	KOMNA PS /290 /2026
	BLAPL/11412/2026	VS	VS	J.M.F.C,KOMNA(Nuapada)
		STATE OF ODISHA		CT/0000284/2026
36	D-BLAPL/32895/2026	JITENDRA SAHA	GOPAL PRASAD LAL	BURLA /409 /2026
	BLAPL/11413/2026	VS	VS	J.M.F.C.,SAMBALPUR(Sambalpur)
		STATE OF ODISHA		GR/0000614/2026
37	D-BLAPL/32738/2026	KUMUDA CHANDRA BAGARTY	AMULYA RATNA PANDA	/ /0
	BLAPL/11414/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
		STATE OF ODISHA		2(A)CC/0000007/2026
38	D-BLAPL/32740/2026	DHANA @ SUBRAT SENAPATI	ARIJEET MISHRA	AUL /290 /2026
	BLAPL/11415/2026	VS	VS	J.M.F.C,AUL(Kendrapara)
		STATE OF ODISHA		GR/0000692/2026
39	D-BLAPL/32359/2026	BITU ORAM	SUNIL KUMAR PANDA	LAIKERA /248 /2026
	BLAPL/11416/2026	VS	VS	SPECIAL JUDGE (POCSO), JHARSUGUD
		STATE OF ODISHA		Spl/0000097/2026
40	D-BLAPL/31525/2026	AMIT KUMAR KASYAP @ AMIT KASYAP	AMITAV TRIPATHY	GHANTAPADA /201 /2025
	BLAPL/11417/2026	VS	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE
		STATE OF ODISHA		Spl/0000287/2025
41	D-BLAPL/32677/2026	ASIF IQBAL	JUGALA KISHORE PANDA	/ /0
	BLAPL/11418/2026	VS	VS	SPECIAL JUDGE,CHATRAPUR(Ganjam)
		STATE OF ODISHA		2(A)CC/0000004/2026
42	D-BLAPL/32381/2026	JITENDRA SAHU	PREETAM MISHRA	PURUNAKATAK /195 /2026
	BLAPL/11419/2026	VS	VS	JMFC, HARABHANGA(Baudh)
		STATE OF ODISHA		CT/0000290/2026
43	D-BLAPL/32750/2026	UMASHANKAR PANDEY	SITIKANT MISHRA	SONEPUR /129 /2024
	BLAPL/11420/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		Spl/0000026/2024
44	D-BLAPL/32753/2026	KAMESWAR SETHI @ KAMESHWAR SETHI	AMULYA RATNA PANDA	PADWA /73 /2021
	BLAPL/11421/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)
		STATE OF ODISHA		TR/0000083/2021
45	D-BLAPL/31767/2026	RAJU BISWAS	PRAGYAN PARAMITA MOHANTY	MALKANGIRI /324 /2026
	BLAPL/11422/2026	VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkang
		STATE OF ODISHA		Spl/0000043/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/32808/2026	SUMAN NANDA @ SUMAN KUMAR NANDA	DILLIP KUMAR PRADHAN	LAXMIJORE /197 /2026
	BLAPL/11423/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E
		STATE OF ODISHA		GR/0001543/2026
47	D-BLAPL/32155/2026	MD.ARMAN	BISWARANJAN DALAI	KUTRA /181 /2026
	BLAPL/11424/2026	VS	VS	J.M.F.C.,RAJGANGPUR(Sundargarh)
		STATE OF ODISHA		GR/0000935/2026
48	D-BLAPL/32690/2026	JANMEJAY SETHI	PRAKASH CHANDRA DASH	MAHANGA /400 /2026
	BLAPL/11425/2026	VS	VS	CIVIL JUDGE (JD) CUM JMFC,MAHANG
		STATE OF ODISHA		GR/0000617/2026
49	D-BLAPL/32658/2026	RAKESH MAJHI	BHARAT BHUSAN ROUTRAY	BARGARH /426 /2026
	BLAPL/11426/2026	VS	VS	SPECIAL JUDGE,BARGARH(Bargarh)
		STATE OF ODISHA		Spl/0000056/2026
50	D-BLAPL/32747/2026	CHITTARANJAN @ BADAL MALA	BUDHIRAM DAS	MARINE PENTHAKATA /145 /2026
	BLAPL/11427/2026	VS	VS	J.M.F.C. (II), PURI(Puri)
		STATE OF ODISHA		GR/0000998/2026
51	D-BLAPL/32667/2026	MAHENDRA @ RABI THAPA	SUSANTA KUMAR SAHU	BIJEPUR /234 /2026
	BLAPL/11428/2026	VS	VS	J.M.F.C. BIJEPUR(Bargarh)
		STATE OF ODISHA		CT/0000229/2026
52	D-BLAPL/32668/2026	HARISH KUMAR CHOUDHURY	MOHAMMED MUSTAQ ANSARI	BELPAHAR /178 /2026
	BLAPL/11429/2026	VS	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsugu
		STATE OF ODISHA		Spl/0000070/2026
53	D-BLAPL/32671/2026	SAJAL SARKAR	JUGALA KISHORE PANDA	/ /0
	BLAPL/11430/2026	VS	VS	SPECIAL JUDGE,CHATRAPUR(Ganjam)
		STATE OF ODISHA		2(A)CC/0000004/2026
54	D-CMP/49914/2026	P.ISMILE	RAJU KUMAR SATAPATHY	/ /
	CMP/1843/2026	VS	VS	CIVIL JUDGE (SD),BERHAMPUR(Ganjam
		KOTNI SANTOSH KUMAR		EP/0000007/2026
55	D-CMP/50560/2026	P.ISMILE	RAJU KUMAR SATAPATHY	/ /
	CMP/1844/2026	VS	VS	CIVIL JUDGE (SD),BERHAMPUR(Ganjam
		KOTNI GOUTAM		EP/0000006/2026
56	D-CMP/43944/2026	NILAMANI PATEL	PRASANTA KUMAR SATAPATHY	/ /
	CMP/1845/2026	VS	VS	A.D.J.,KUCHINDA(Sambalpur)
		UJESWARI PATEL		RFA/0000035/2025
57	D-CMP/43956/2026	SOUDAMINI PATEL	PRASANTA KUMAR SATAPATHY	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/1846/2026	VS	VS	A.D.J.,KUCHINDA(Sambalpur)
		UJESWARI PATEL		RFA/0000036/2025
58	D-CMP/50496/2026	CHAKRA MEHER	KEDAR KUMAR DASH	/ /
	CMP/1847/2026	VS	VS	CIVIL JUDGE (SD),PADAMPUR(Bargarh)
		KISHOR SAHU		CS/0000025/2021
59	D-CMP/48693/2026	HRUSIKESH PATI	MAHESWAR MOHANTY	/ /
	CMP/1848/2026	VS	VS	CIVIL JUDGE (SD),JAJPUR(Jajapur)
		MANAGOBINDA PATI		EXECUTION CASE/0000017/2025
60	D-CMP/48365/2026	KAMALAKANTA GHADIA	MAHESWAR MOHANTY	/ /
	CMP/1849/2026	VS	VS	CIVIL JUDGE (JD),SORO(Baleshwar)
		BAJU GHADIA		CS/0000033/2018
61	D-CONTC/50737/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7389/2026	VS	VS	()
		THE SECRETARY, WATER RESOURCES DEPARTMENT,ODISHA		//
62	D-CONTC/50758/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7390/2026	VS	VS	()
		ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
63	D-CONTC/50730/2026	THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7391/2026	VS	VS	()
		THE COMMISSIONER-CUM-SECRETARY, WATER RESOURCES DEPT.,ODISHA		//
64	D-CONTC/50740/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7392/2026	VS	VS	()
		COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
65	D-CONTC/50806/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7393/2026	VS	VS	()
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
66	D-CONTC/50757/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7394/2026	VS	VS	()
		THE COMMISSIONER-CUM-SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
67	D-CONTC/50762/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7395/2026	VS	VS	()
		THE COMMISSIONER-CUM-SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
68	D-CONTC/50741/2026	THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7396/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		THE PRINCIPAL SECRETARY , WATER RESOURCES DEPT.,ODISHA		//
69	D-CONTC/50766/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7397/2026	VS	VS	()
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
70	D-CONTC/50702/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7398/2026	VS	VS	()
		THE ENGINEER IN CHIEF, WATER RESOURCEC DEPARTMENT, BHUBANESWAR		//
71	D-CONTC/50736/2026	THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7399/2026	VS	VS	()
		THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
72	D-CONTC/50743/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7400/2026	VS	VS	()
		THE SUPERINTENDING ENGINEER, BARIPADA IRRIGATION CIRCLE,MAYURBHANJ		//
73	D-CONTC/50756/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7401/2026	VS	VS	()
		THE COMMISSIONER-CUM-SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
74	D-CONTC/50749/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7402/2026	VS	VS	()
		THE SECRETARY, IRRIGATION DEPARTMENT, BHUBANESWR, KHURDA		//
75	D-CONTC/50753/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7403/2026	VS	VS	()
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR		//
76	D-CONTC/50810/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7404/2026	VS	VS	()
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
77	D-CONTC/50734/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7405/2026	VS	VS	()
		THE COMMISSIONER-CUM-SECY., WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
78	D-CONTC/50755/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7406/2026	VS	VS	()
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
79	D-CONTC/50723/2026	THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7407/2026	VS	VS	()
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/50701/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7408/2026	VS	VS	()
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
81	D-CONTC/50726/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7409/2026	VS	VS	()
		THE ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
82	D-CONTC/50738/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7410/2026	VS	VS	()
		THE SECRETARY, IRRIGATION AND POWER DEPARTMENT, BHUBANESWAR, KHURDA		//
83	D-CONTC/50711/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7411/2026	VS	VS	()
		THE ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
84	D-CONTC/50709/2026	THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7412/2026	VS	VS	()
		THE EXECUTIVE ENGINEER, BALASORE IRRIGATION DIVISION, BALASORE		//
85	D-CONTC/50812/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7413/2026	VS	VS	()
		THE SECRETARY, IRRIGATION AND POWER DEPARTMENT, BHUBANESWAR		//
86	D-CONTC/50750/2026	THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7414/2026	VS	VS	()
		THE SECRETARY, WATER RESOURCES DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR		//
87	D-CONTC/50779/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7415/2026	VS	VS	()
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
88	D-CONTC/50752/2026	THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7416/2026	VS	VS	()
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR		//
89	D-CONTC/50729/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7417/2026	VS	VS	()
		THE SECRETARY , IRRIGATION AND POWER DEPARTMENT, BHUBANESWAR ,KHURDA		//
90	D-CONTC/50754/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7418/2026	VS	VS	()
		THE SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR		//
91	D-CONTC/50727/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/7419/2026	VS	VS	()
		THE ENGINEER IN CHIEF,SECHA SADAN,WATER RESOURCES DEPARTMENT,BHUBANESWAR		//
92	D-CONTC/50718/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7420/2026	VS	VS	()
		THE ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
93	D-CONTC/50765/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7421/2026	VS	VS	()
		THE COMMISSIONER-CUM-SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
94	D-CONTC/50791/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7422/2026	VS	VS	()
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
95	D-CONTC/50789/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7423/2026	VS	VS	()
		THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
96	D-CONTC/50735/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7424/2026	VS	VS	()
		THE COMMISSIONER CUM SECRETARY,WATER RESOURCES DEPARTMENT,BHUBANESWAR		//
97	D-CONTC/50786/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7425/2026	VS	VS	()
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
98	D-CONTC/50796/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7426/2026	VS	VS	()
		THE COMMISSIONER CUM SECRETARY WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
99	D-CONTC/50707/2026	THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7427/2026	VS	VS	()
		THE COMMISSIONER-CUM-SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR		//
100	D-CONTC/50772/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7428/2026	VS	VS	()
		THE COMMISSIONER-CUM-SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
101	D-CONTC/50800/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7429/2026	VS	VS	()
		THE CHIEF ENGINEER AND BASIN MANAGER, ANGUL		//
102	D-CONTC/50747/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7430/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		THE ENGINEER IN CHIEF,WATER RESOURCES DEPARTMENT,BHUBANESWAR		//
103	D-CONTC/50764/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7431/2026	VS	VS	()
		THE SUPERINTENDING ENGINEER, BERHAMPUR IRRIGATION CIRCLE,		//
104	D-CONTC/50719/2026	THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7432/2026	VS	VS	()
		THE COMMISSIONER-CUM-SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR		//
105	D-CONTC/50712/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7433/2026	VS	VS	()
		THE ENGINEER IN CHIEF,SECHA SADAN,WATER RESOURCES DEPARTMENT,BHUBANESWAR		//
106	D-CONTC/50722/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7434/2026	VS	VS	()
		THE SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR		//
107	D-CONTC/50751/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7435/2026	VS	VS	()
		THE PRINCIPAL, SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
108	D-CONTC/50774/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7436/2026	VS	VS	()
		COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
109	D-CONTC/50759/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7437/2026	VS	VS	()
		THE COMMISSIONER CUM SECRETARY,WATER RESOURCES DEPARTMENT,BHUBANESWAR		//
110	D-CONTC/35114/2026	SOUBHAGYA KUMAR ROUT	ADV.	/ /
	CONTC/7438/2026	VS	VS	()
		VINEET BHARDWAJ, I.A.S.,DIRECTOR PANCHAYAT RAJ AND DRINKING WATER DEPT.,ODISHA		//
111	D-CONTC/50777/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7439/2026	VS	VS	()
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
112	D-CONTC/35921/2026	BASANT KUMAR SAHOO	ADV	/ /
	CONTC/7440/2026	VS	VS	()
		DATTATRAYA BHAUSAHEB SHINDE,IAS, COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK		//
113	D-CONTC/38507/2026	MANAS RANJAN SAHOO	CHIRANJEEV BIDYABHUSHAN	/ /
	CONTC/7441/2026	VS	VS	()
		JAYANT KUMAR JAYASINGH, O.A.S., TAHASILDAR, KHURDA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/50761/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7442/2026	VS	VS	()
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR		//
115	D-CONTC/50724/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7443/2026	VS	VS	()
		SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
116	D-CONTC/37626/2026	SUPRATIVA, CUTTACK	ABHILASH MISHRA	/ /
	CONTC/7444/2026	VS	VS	()
		VANDANA GURNANI, SECRETARY, MINISTRY OF LABOUR AND EMPLOYMENT,GOVT. OF INDIA		//
117	D-CONTC/50568/2026	K.PURNA CHANDRA SAHU	ADV.	/ /
	CONTC/7445/2026	VS	VS	()
		GIRISH S.N., I.A.S		//
118	D-CONTC/50773/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7446/2026	VS	VS	()
		THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
119	D-CONTC/50768/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7447/2026	VS	VS	()
		THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
120	D-CONTC/50769/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7448/2026	VS	VS	()
		THE PRINCIPAL SECRETARY,WATER RESOURCES DEPARTMENT,BHUBANESWAR		//
121	D-CONTC/37652/2026	SWOSTI MAHILA BIKASH PARISAD, CUTTACK	ABHILASH MISHRA	/ /
	CONTC/7449/2026	VS	VS	()
		VANDANA GURNANI, SECRETARY, MINISTRY OF LABOUR AND EMPLOYMENT GOVT. OF INDIA, NEW DELHI		//
122	D-CONTC/50575/2026	BIBHAB LAXMI NAYAK	ADV.	/ /
	CONTC/7450/2026	VS	VS	()
		ARAVIND AGARWAL, IAS		//
123	D-CONTC/50767/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7451/2026	VS	VS	()
		THE ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
124	D-CONTC/50706/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7452/2026	VS	VS	()
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
125	D-CONTC/50733/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/7453/2026	VS	VS	()
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
126	D-CONTC/50783/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7454/2026	VS	VS	()
		THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
127	D-CONTC/50728/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7455/2026	VS	VS	()
		THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
128	D-CONTC/38464/2026	REENA PADHY	CHIRANJEEV BIDYABHUSHAN	/ /
	CONTC/7456/2026	VS	VS	()
		JAYANT KUMAR JAYASINGH, O.A.S., TAHASILDAR,BHUBANESWAR		//
129	D-CONTC/50717/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7457/2026	VS	VS	()
		THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
130	D-CONTC/50742/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7458/2026	VS	VS	()
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
131	D-CONTC/50639/2026	SAHINANAZ AKHTARI KHANEM	ADV.	/ /
	CONTC/7459/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, COMMISSIONER-CUM-SECY. SCHOOL AND MASS EDUCATION DEPTT., BHUBANESWAR		//
132	D-CONTC/38501/2026	DAYANIDHI RAYGURU	CHIRANJEEV BIDYABHUSHAN	/ /
	CONTC/7460/2026	VS	VS	()
		JAYANT KUMAR JAYASINGH, O.A.S., TAHASILDAR,BHUBANESWAR,KHURDA		//
133	D-CONTC/50641/2026	SABITA KHATUA	SWAGAT KUMAR SAHU	/ /
	CONTC/7461/2026	VS	VS	()
		ASWATHY S, COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPT.,BHUBANESWAR		//
134	D-CONTC/42612/2026	SUVRANSU BEHERA	ADV.	/ /
	CONTC/7462/2026	VS	VS	()
		DINABANDHU SAHU, ACCOUNTANT GENERAL(A AND E), ODISHA		//
135	D-CONTC/50239/2026	BISWAJIT SINGH ROUTRAY	PRABIN DAS	/ /
	CONTC/7463/2026	VS	VS	()
		SRIKANT BEHERA, SUPERINTENDENT OF POLICE, ECONOMIC OFFENCES WING, BHUBANESWAR		//
136	D-CONTC/50686/2026	ZYABIDA BEGUM	ADV	/ /
	CONTC/7464/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		BIRENDRA KORKORA,IAS, DIRECTOR SECONDARY EDUCATION, ODISHA		//
137	D-CONTC/50687/2026	ROJALIN PATTNAIK	SRINIVAS MOHANTY	/ /
	CONTC/7465/2026	VS	VS	()
		YESHWANT KUMAR JETHWA,IPS, PRINCIPAL SECRETARY G.A (VIGILANCE) DEPTT.		//
138	D-CONTC/44434/2026	JAYANTI JENA	ADV.	/ /
	CONTC/7466/2026	VS	VS	()
		RAKESH PARIDA, TAHASILDAR, BERHAMPUR		//
139	D-CRLA/32275/2026	DHANIA @ DHANESWAR DALAI	SATYABRATA DASH	BARI RAMCHANDRAPUR /121 /2018
	CRLA/1013/2026	VS	VS	AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur)
		STATE OF ODISHA		Spl/0000156/2020
140	D-CRLA/31598/2026	M.SURYANARAYANA@MEKA SURYANARAYANA	AMIT PRASAD BOSE	RAYAGADA TOWN /66 /2011
	CRLA/1014/2026	VS	VS	DIST.& SESSIONS JUDGE,RAYAGADA(I
		STATE OF ODISHA		CT/0000108/2011
141	D-CRLA/32636/2026	GOPA BEHERA	CHITTA RANJAN MISHRA	BAUNISUNI /56 /2020
	CRLA/1015/2026	VS	VS	DISTRICT & SESSIONS JUDGE,BOUDH(I
		STATE OF ODISHA		CRA/0000005/2026
142	D-CRLMC/32606/2026	DEBENDRA KUMAR BEHERA	DALIRANI BEHURAY	UDALA /114 /2026
	CRLMC/3962/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayu
		STATE OF ODISHA		CRMC/0000066/2026
143	D-CRLMC/32570/2026	NIRMAL KUMAR SAHU @ NIRMALA SAHU	SANTOSH KUMAR MAHANTY	KABISURYANAGAR /94 /2021
	CRLMC/3963/2026	VS	VS	J.M.F.C.,KABISURYANAGAR(Ganjam)
		STATE OF ODISHA		GR/0000094/2021
144	D-CRLMC/32573/2026	SARADA MAHARANA	DEBASISH SAMAL	/ /0
	CRLMC/3964/2026	VS	VS	J.M.F.C.,BERHAMPUR(Ganjam)
		ALOK PATTNAIK		ICC/0000422/2019
145	D-CRLMC/32554/2026	NIRANJAN JENA	SUKANTA KUMAR NAYAK	/ /0
	CRLMC/3965/2026	VS	VS	S.D.J.M.,BHADRAK(Bhadrak)
		DIPTA DIGANTA NAYAK		EXN.M.C./0000047/2026
146	D-CRLMC/32563/2026	LITU PATRO	DEBASISH SAMAL	GOLANTHARA (BERHAMPUR) /367 /202
	CRLMC/3966/2026	VS	VS	J.M.F.C.(R),BERHAMPUR(Ganjam)
		BASANTI DAS		ICC/0000097/2024
147	D-CRLMC/31592/2026	SARAT TAREI @ SARAT TARIE	JYOTIRMAYA SAHOO	KHALLIKOTE /104 /2022
	CRLMC/3967/2026	VS	VS	J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
		STATE OF ODISHA		GR/0000231/2022

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMC/32640/2026	SANTOSH KUMAR SAHU	BALARAM NAYAK	/ /
	CRLMC/3968/2026	VS	VS	J.M.F.C.,SORO(Baleshwar)
		STATE OF ODISHA		2(C)CC/0000006/2026
149	D-CRLMC/31983/2026	MANORANJAN TRIPATHY@MUNNA	BARSHARANI NANDA	NABARANGAPUR TOWN /283 /2025
	CRLMC/3969/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),NAWARANG
		STATE OF ODISHA		GR/0000996/2025
150	D-CRLMC/32336/2026	BISWAJIT PANDIT	KULDEEP MOHANTY	SINGLA /189 /2022
	CRLMC/3970/2026	VS	VS	SPECIAL JUDGE (POCSO), BALASORE(E
		STATE OF ODISHA		Spl/0000279/2022
151	D-CRLMC/32567/2026	SURESH CHANDRA@SURESH BEHERA	ADHIRAJ MOHANTY	BARAMBA /345 /2022
	CRLMC/3971/2026	VS	VS	P.O SPL.COURT SC AND ST (POA) ACT,
		STATE OF ODISHA		Spl/0000006/2023
152	D-CRLMC/32650/2026	SAIK SAFIQUE	RAJAKISHORE SAHOO	/ /0
	CRLMC/3972/2026	VS	VS	CIVIL JUDGE (JD)-CUM-JMFC, KAKATP
		STATE OF ODISHA		ICC/0000007/2025
153	D-CRLMC/32633/2026	AHEMAD HUSSAIN KHAN	KUMAR PRAJWAL	BALICHANDRAPUR /186 /2025
	CRLMC/3973/2026	VS	VS	J.M.F.C.,CHANDIKHOLE(Jajapur)
		STATE OF ODISHA		CT/0001327/2025
154	D-CRLMC/32741/2026	M/S.RAJALAXMI HATCHERY	ASHOK KUMAR DAS	/ /0
	CRLMC/3974/2026	VS	VS	J.M.F.C.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		ICC/0000262/2023
155	D-CRLMC/32533/2026	SITARAM AGARWAL	PRABIN DAS	MANGALA BAG /85 /2023
	CRLMC/3975/2026	VS	VS	J.M.F.C,CUTTACK(Cuttack)
		SHASHI KANT SHARMA		ICC/0000576/2025
156	D-CRLMC/32441/2026	SWAPAN MAJHI	DEEPAK RANJAN PARIDA	PHIRINGIA /15 /2016
	CRLMC/3976/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
		STATE OF ODISHA		Spl/0000014/2016
157	D-CRLMC/30124/2026	DR. SUDATTA RAY	ABHILASH MISHRA	BHARATPUR PS /574 /2026
	CRLMC/3977/2026	VS	VS	J.M.F.C.(V),BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0001656/2026
158	D-CRLMC/32773/2026	INFORMANT/VICTIM	SAROJ KUMAR DAS	SINGHADWAR PS /12 /2020
	CRLMC/3978/2026	VS	VS	J.M.F.C.,PURI(Puri)
		MAHESH PRASAD MISHRA		GR/0000287/2020
159	D-CRLMC/32182/2026	DIBYA RANJAN SARANGI	SANKET KANUNGO	MAHILA P.S. BUXIBAZAR /18 /2022

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/3979/2026	VS	VS	S.D.J.M.,CUTTACK SADAR(Cuttack)
		STATE OF ODISHA		GR/0000205/2022
160	D-CRLMC/31508/2026	BIDESHI BISWAL	BISWAJIT MOHANTY	KHALLIKOTE /923 /2024
	CRLMC/3980/2026	VS	VS	A.D.J.,KHALLIKOTE(Ganjam)
		STATE OF ODISHA		ST/0000071/2026
161	D-CRLMC/32781/2026	SANJAY SWAIN	GURUPRASAD BEHERA	SAHADEV KHUNTA /407 /2026
	CRLMC/3981/2026	VS	VS	SPECIAL JUDGE,BALASORE(Baleshwar)
		STATE OF ODISHA		Spl/0000321/2026
162	D-CRLMC/32939/2026	RAM SHANKAR KHAMARI	HIMANSHU SEKHAR MISHRA	/ /0
	CRLMC/3982/2026	VS	VS	J.M.F.C.,SONEPUR(Sonepur)
		UMESH CHANDRA SAHOO		ICC/0000020/2024
163	D-CRLMC/29526/2026	SUDHIR JENA@SUDHIR KUMAR JENA@BABULU	PANCHANAN PANIGRAHI	GANIA /33 /2020
	CRLMC/3983/2026	VS	VS	SPECIAL JUDGE (POCSO), NAYAGARH(
		STATE OF ODISHA		TR/0000107/2020
164	D-CRLMC/32631/2026	RAKESH KUMAR GOUDA	LAXMINARAYAN RAYATSINGH	BOLANGIR TOWN /376 /2026
	CRLMC/3984/2026	VS	VS	()
		STATE OF ODISHA		//
165	D-CRLMC/32654/2026	PURNA CHANDRA PADHY	BIBHUPRASAD MISHRA	GUNUPUR /210 /2022
	CRLMC/3985/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R
		STATE OF ODISHA		GR/0000441/2022
166	D-CRLMP/32836/2026	SURYAMANI TRIPATHY	SANTOSH KUMAR DWIVEDY	EOW,BHUBANESWAR /16 /2025
	CRLMP/1814/2026	VS	VS	()
		STATE OF ODISHA		//
167	D-CRLMP/32248/2026	BIKRAM PATRA	PRASANTA KUMAR SAHOO	ERASAMA /221 /2026
	CRLMP/1815/2026	VS	VS	()
		STATE OF ODISHA		//
168	D-CRLMP/32386/2026	KAILAS CHANDRA PATNAIK	SANJIB KUMAR BHANJADEO	/ /0
	CRLMP/1816/2026	VS	VS	()
		STATE OF ODISHA		//
169	D-CRLMP/32371/2026	MAMATA NANDA	KRUTIBASH MOHAPATRA	/ /0
	CRLMP/1817/2026	VS	VS	()
		STATE OF ODISHA		//
170	D-CRLREV/32058/2026	TUSHAR KANTI DAS	PRATAP KUMAR NAYAK	/ /0
	CRLREV/808/2026	VS	VS	2ND A.D.J.,ROURKELA(Sundargarh)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		JAGJIT SINGH		CRA/0000009/2026
171	D-CRLREV/29437/2026	M/S OMM FABRICATION	AFRAAZ SUHAIL	/ /
	CRLREV/809/2026	VS	VS	S.D.M.,KUCHINDA(Sambalpur)
		SUB COLLECTOR CUM SUB DIVISIONAL MAGISTRATE KUCHINDA		CMC/0000024/2026
172	D-CRLREV/32211/2026	NARAN PARIDA	KABIRAJ PRADHAN	/ /0
	CRLREV/810/2026	VS	VS	J.M.F.C,TANGI(Khordha)
		STATE OF ODISHA		ICC/0000060/2023
173	D-CRLREV/31330/2026	LIKU BARIK	SATYABRATA DASH	/ /0
	CRLREV/811/2026	VS	VS	EXECUTIVE MAGISTRATE,CUTTACK(C
		STATE OF ODISHA		CRMC/0000843/2026
174	D-CRLREV/32807/2026	KAMAL LOCHAN ROUT	ANUPAM RATH	BADSAHI /134 /2026
	CRLREV/812/2026	VS	VS	2ND A.D.J., BARIPADA(Mayurbhanj)
		STATE OF ODISHA		ST/0000124/2026
175	D-CRLREV/31513/2026	HRUSHI MEHER @ HRUSHIKESH MEHER	UMAKANTA BARIK	BHAWANIPATNA SADAR /218 /2017
	CRLREV/813/2026	VS	VS	SPL. JUDGE (VIG),BHAWANIPATNA(Ka
		STATE OF ODISHA		CRA/0000013/2021
176	D-CRLREV/32493/2026	NIBEDITA SAHOO	SUSAMA RANI SAHOO	/ /0
	CRLREV/814/2026	VS	VS	3RD A.D.J., CUTTACK(Cuttack)
		PRAKASH KUMAR SAHOO		CRA/0000114/2025
177	D-CRLREV/32192/2026	TIKESWAR BHOI	BIJAYA KUMAR RAGADA	JHARBANDH /41 /2026
	CRLREV/815/2026	VS	VS	A.D.J.,PADAMPUR(Bargarh)
		STATE OF ODISHA		Spl/0000013/2026
178	D-EXP/49232/2026	LALIT KUMAR MOHANTY	SIBA PRASAD PATI	/ /
	EXP/164/2026	VS	VS	()
		STATE OF ODISHA		//
179	D-EXP/47157/2026	MAMATA SARKAR	ABHISEK MOHANTY	/ /
	EXP/165/2026	VS	VS	()
		SOMESH KUMAR UPADHYAY, IAS, COLLECTOR MALKANGIRI		//
180	D-FAO/48728/2026	MALABIKA DWIVEDEE	SATYABRATA MOHANTY (1)	/ /
	FAO/1025/2026	VS	VS	STATE EDUCATION TRIBUNAL,BHUBA
		STATE OF ODISHA		Gia/0001044/2017
181	D-MACA/47881/2026	MANOJ KUMAR TRIPATHY	ASHOK DAS	/ /
	MACA/1018/2026	VS	VS	9th M.A.C.T.,KHALLIKOTE(Ganjam)
		MANAGER LEGAL, KOTAK MAHINDRA GENERAL INSURANCE COMPANY LTD.,BHUBANESWAR		MACT/0000003/2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-MACA/49532/2026	NATIONAL INSURANCE CO. LTD.,JHARSUGUDA	BIJOY DASMOHAPATRA	/ /
	MACA/1019/2026	VS	VS	1ST M.A.C.T., JHARSUGUDA(Jharsuguda
		LIPIKA SAHU		Mac/0000039/2022
183	D-MATA/50400/2026	JAYANTI DALABEHERA	AMITAV TRIPATHY	/ /
	MATA/354/2026	VS	VS	JUDGE, FAMILY COURT, NAYAGARH(N
		KABIRAJ DALABEHERA		CP/0000203/2025
184	D-MATA/50157/2026	PRASANTA KUMAR SAHOO	SURYAKANTA DWIBEDI	/ /
	MATA/355/2026	VS	VS	JUDGE, FAMILY COURT,JAJPUR(Jajapur
		BANDANA SAHOO		CP/0000031/2025
185	D-MATA/49706/2026	BRAJESH KUMAR MALIK	PABITRA KUMAR NAYAK	/ /
	MATA/356/2026	VS	VS	JUDGE FAMILY COURT, KENDRAPARA
		SANGHAMITRA MALIK		CP/0000181/2021
186	D-RPFAM/50187/2026	MONALISA PRADHAN	DAITARI PRADHAN	/ /
	RPFAM/287/2026	VS	VS	JUDGE FAMILY COURT,CUTTACK(Cutta
		AMARJEET PRADHAN		Crp/0000023/2024
187	D-RPFAM/50396/2026	BABULA SAHU	BIKASH CHANDRA PARIJA	/ /
	RPFAM/288/2026	VS	VS	J.M.F.C.,BISSAM CUTTACK(Rayagada)
		KUMARI ARCHITA SAHU		MAINT CASE/0000018/2021
188	D-RPFAM/48108/2026	PARIGA LAKSHMANA	ASHREET BEHERA	/ /
	RPFAM/289/2026	VS	VS	JUDGE FAMILY COURT AT PARALAKH
		GEETA PARIGA		Crp/0000043/2025
189	D-RSA/48470/2026	PALAU PADHAN	AMIT PRASAD BOSE	/ /
	RSA/532/2026	VS	VS	DIST.AND SESSIONS JUDGE,BARGARH
		KHIRABATI PADHAN		RFA/0000057/2025
190	D-RSA/43723/2026	KALPANA MOHANTY	BHABANI SHANKAR DASPARIDA	/ /
	RSA/533/2026	VS	VS	DISTRICT & SESSIONS JUDGE,JAGATSI
		EDITOR THE SAMAJA, CUTTACK		RFA/0000014/2025
191	D-RVWPET/50563/2026	CHINTAMANI SAMAL	BIJAY JENA	/ /
	RVWPET/237/2026	VS	VS	()
		STATE OF ODISHA		//
192	D-TRP(C)/49801/2026	JANMEJAY CHHOTRAY	PRAVASHA PUJAREE PARIDA	/ /
	TRP(C)/336/2026	VS	VS	JUDGE FAMILY COURT,CUTTACK(Cutta
		LIPSA MOHANTY		CP/0000261/2026
193	D-TRP(C)/49807/2026	ANUPAM SARTHAK	BINAYA KUMAR MOHANTY	/ /

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	TRP(C)/337/2026	VS	VS	JUDGE FAMILY COURT,CUTTACK(Cutta
		KHITISWARI KRUPAYA		CP/0000180/2025
194	D-TRP(C)/50640/2026	LOPAMUDRA MOHAPATRA	SAMAPIKA MISHRA	/ /
	TRP(C)/338/2026	VS	VS	JUDGE FAMILY COURT,CUTTACK(Cutta
		GAGAN KUMAR BAL		CP/0000673/2026
195	D-TRP(C)/50406/2026	MONALISHA PRIYADARSINI PARIDA	T.N.MURTY	/ /
	TRP(C)/339/2026	VS	VS	JUDGE FAMILY COURT,KHURDA(Khord
		RAKESH JUJHARSINGH		CP/0000018/2026
196	D-TRP(C)/50461/2026	ANUSAYA @ ANASUYA SUBUDHI	ASHOK KUMAR JENA	/ /
	TRP(C)/340/2026	VS	VS	CIVIL JUDGE (SD),KODALA(Ganjam)
		ROSHAN KUMAR SENAPATI		Mat/0000015/2026
197	D-WA/48547/2026	HEMANTH KUMAR NAYAK	SURENDRA KUMAR PATRI	/ /
	WA/1445/2026	VS	VS	()
		STATE OF ODISHA		//
198	D-WA/49988/2026	AMIT KUMAR SETHI	SAIBRATA RATH	/ /
	WA/1446/2026	VS	VS	()
		STATE OF ODISHA		//
199	D-WA/50117/2026	TANMAYA RANJAN PATRA	SUBHADUTTA ROUTRAY	/ /
	WA/1447/2026	VS	VS	()
		STATE OF ODISHA		//
200	D-WA/50784/2026	M/S. PALTRONICS ALLIED INDUSTRIES PVT. LTD.,BHUBANESWAR	ANUROOP MOHANTY	/ /
	WA/1448/2026	VS	VS	()
		STATE OF ODISHA		//
201	D-WA/48907/2026	RABINDRANATH SINGH	BIBHUTI KESHARI BISWAL	/ /
	WA/1449/2026	VS	VS	()
		STATE OF ODISHA		//
202	D-WA/49754/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	/ /
	WA/1450/2026	VS	VS	()
		UMESH KUMAR SHASINI		//
203	D-WA/48912/2026	KHIROD KUMAR BARAL	BIBHUTI KESHARI BISWAL	/ /
	WA/1451/2026	VS	VS	()
		STATE OF ODISHA		//
204	D-WA/50186/2026	STATE OF ODISHA	UMESH CHANDRA BEHURA,A.G.A	/ /
	WA/1452/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		SUBASH CHANDRA SWAIN		//
205	D-WA/50155/2026	STATE OF ODISHA	UMESH CHANDRA BEHURA,A.G.A	/ /
	WA/1453/2026	VS	VS	()
		SARTHIKA KUMAR SWAIN		//
206	D-WP(C)/50002/2026	ROJALIN SWAIN	SUBHADUTTA ROUTRAY	/ /
	WP(C)/35068/2026	VS	VS	()
		STATE OF ODISHA		//
207	D-WP(C)/50064/2026	PRASANTA MUDULI	SUNIT SAHOO	/ /
	WP(C)/35069/2026	VS	VS	()
		STATE OF ODISHA		//
208	D-WP(C)/50176/2026	PRIYABRATA MOHANTY	SUBHADUTTA ROUTRAY	/ /
	WP(C)/35070/2026	VS	VS	()
		STATE OF ODISHA		//
209	D-WP(C)/48121/2026	ODISHA PROSECUTION SERVICE ASSOCIATION, BHUBANESWAR	JITENDRA SAMANTARAY	/ /
	WP(C)/35071/2026	VS	VS	()
		STATE OF ODISHA		//
210	D-WP(C)/49837/2026	HRUDAY RANJAN SINGH	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35072/2026	VS	VS	()
		STATE OF ODISHA		//
211	D-WP(C)/47128/2026	AMULYA KRUSHNA MOHANTY	NARESH CHANDRA JENA	/ /
	WP(C)/35073/2026	VS	VS	()
		STATE OF ODISHA		//
212	D-WP(C)/49864/2026	BIJAY KUMAR MOHARANA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35074/2026	VS	VS	()
		STATE OF ODISHA		//
213	D-WP(C)/49878/2026	LOVABATI NAYAK	DURGA PRASAD PANIGRAHI	/ /
	WP(C)/35075/2026	VS	VS	()
		STATE OF ODISHA		//
214	D-WP(C)/49834/2026	SUBRAT SAMAL	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35076/2026	VS	VS	()
		STATE OF ODISHA		//
215	D-WP(C)/50000/2026	MUKTINANDA SATAPATHY	SUBHADUTTA ROUTRAY	/ /
	WP(C)/35077/2026	VS	VS	()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/49865/2026	BELALSEN CHHATRIA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35078/2026	VS	VS	()
		STATE OF ODISHA		//
217	D-WP(C)/49855/2026	BISHNU SOY	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35079/2026	VS	VS	()
		STATE OF ODISHA		//
218	D-WP(C)/49856/2026	RAJIB KUMAR NAYAK	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35080/2026	VS	VS	()
		STATE OF ODISHA		//
219	D-WP(C)/49857/2026	SOMANATH BAGHASINGH	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35081/2026	VS	VS	()
		STATE OF ODISHA		//
220	D-WP(C)/49832/2026	SUNIL MAHARANA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35082/2026	VS	VS	()
		STATE OF ODISHA		//
221	D-WP(C)/49876/2026	PRASANT PUJARI	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35083/2026	VS	VS	()
		STATE OF ODISHA		//
222	D-WP(C)/50048/2026	ABANTI NAYAK	TRIBIKRAM MAHAPATRA	/ /
	WP(C)/35084/2026	VS	VS	()
		STATE OF ODISHA		//
223	D-WP(C)/50362/2026	ANTARYAMI DASH	KARTIK CHANDRA TRIPATHY	/ /
	WP(C)/35085/2026	VS	VS	()
		STATE OF ODISHA		//
224	D-WP(C)/48469/2026	SATYA PRAKASH SWAIN	SAUMENDRA PADHY	/ /
	WP(C)/35086/2026	VS	VS	()
		STATE OF ODISHA		//
225	D-WP(C)/48934/2026	PRAMOD KUMAR BISWAL	ADYASIDHI MISHRA	/ /
	WP(C)/35087/2026	VS	VS	()
		STATE OF ODISHA		//
226	D-WP(C)/49068/2026	SUPERINTENDING ENGINEER SALANDI CANAL DIVISION, BHADRAK	BISWABARA DASH, A.S.C	/ /
	WP(C)/35088/2026	VS	VS	()
		UMESH CHANDRA BEHERA(DEAD)		//
227	D-WP(C)/50456/2026	PHILICITA @ PHILICIA LAKRA	ANUPAM RATH	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/35089/2026	VS	VS	()
		STATE OF ODISHA		//
228	D-WP(C)/50460/2026	BASANTI KHADIA	ANUPAM RATH	/ /
	WP(C)/35090/2026	VS	VS	()
		STATE OF ODISHA		//
229	D-WP(C)/50778/2026	M/S KARUNA, RAIKIA, KANDHAMAL	DEBIDUTTA MOHAPATRA	/ /
	WP(C)/35091/2026	VS	VS	()
		STATE OF ODISHA		//
230	D-WP(C)/49074/2026	PRADEEP KUMAR BHOI	SWETLANA DAS	/ /
	WP(C)/35092/2026	VS	VS	()
		STATE OF ODISHA		//
231	D-WP(C)/50464/2026	DAYANANDA MIRDHA@CHHATAR	ANUPAM RATH	/ /
	WP(C)/35093/2026	VS	VS	()
		STATE OF ODISHA		//
232	D-WP(C)/50448/2026	PURNA CHANDRA KHADIA	ANUPAM RATH	/ /
	WP(C)/35094/2026	VS	VS	()
		STATE OF ODISHA		//
233	D-WP(C)/49075/2026	TAPAS KUMAR PRADHAN	SWETLANA DAS	/ /
	WP(C)/35095/2026	VS	VS	()
		STATE OF ODISHA		//
234	D-WP(C)/49077/2026	KARTIKA MUDULI	SWETLANA DAS	/ /
	WP(C)/35096/2026	VS	VS	()
		STATE OF ODISHA		//
235	D-WP(C)/50619/2026	LOPAMUDRA PADHI	CHANDAN KUMAR SAHOO	/ /
	WP(C)/35097/2026	VS	VS	()
		STATE OF ODISHA		//
236	D-WP(C)/49200/2026	AMITA MOHANTY	KRISHNA CHANDRA SAHU	/ /
	WP(C)/35098/2026	VS	VS	()
		STATE OF ODISHA		//
237	D-WP(C)/50621/2026	SUDHASMITA SWAIN	CHANDAN KUMAR SAHOO	/ /
	WP(C)/35099/2026	VS	VS	()
		STATE OF ODISHA		//
238	D-WP(C)/50454/2026	SAKUNTALA DEHURI	ANUPAM RATH	/ /
	WP(C)/35100/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
239	D-WP(C)/46252/2026	DHIRENDRA KUMAR PATRO	DURGESH NARAYAN RATH	/ /
	WP(C)/35101/2026	VS	VS	()
		STATE OF ODISHA		//
240	D-WP(C)/49894/2026	SAROJ KUMAR KHATUA	PRAKASH KUMAR SAMAL	/ /
	WP(C)/35102/2026	VS	VS	()
		STATE OF ODISHA		//
241	D-WP(C)/49427/2026	KALICHARAN NAIK	RAJIV KUMAR MAHANTA	/ /
	WP(C)/35103/2026	VS	VS	()
		STATE OF ODISHA		//
242	D-WP(C)/50577/2026	GOLLA BHAVANI	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/35104/2026	VS	VS	()
		STATE OF ODISHA		//
243	D-WP(C)/47480/2026	HADIBANDHU MAJHI	SADASIVA PATRA (1)	/ /
	WP(C)/35105/2026	VS	VS	()
		STATE OF ODISHA		//
244	D-WP(C)/50579/2026	SARAT KUMAR PUROHIT	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/35106/2026	VS	VS	()
		STATE OF ODISHA		//
245	D-WP(C)/49884/2026	ORISSA COMPUTER ACADEMY, BHUBANESWAR	AMIT PRASAD BOSE	/ /
	WP(C)/35107/2026	VS	VS	()
		STATE OF ODISHA		//
246	D-WP(C)/50581/2026	TRINATH PARIDA	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/35108/2026	VS	VS	()
		STATE OF ODISHA		//
247	D-WP(C)/49890/2026	TILOTTATMA MEHER	CHITTA RANJAN PATTNAIK	/ /
	WP(C)/35109/2026	VS	VS	()
		STATE OF ODISHA		//
248	D-WP(C)/49447/2026	BISWAJIT MOHAPATRA	SOUMYA RANJAN MOHANTY	/ /
	WP(C)/35110/2026	VS	VS	()
		STATE OF ODISHA		//
249	D-WP(C)/50582/2026	SUNITA BHANJA	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/35111/2026	VS	VS	()
		STATE OF ODISHA		//

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250	D-WP(C)/49881/2026	BHAGBANA CHHUI	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35112/2026	VS	VS	()
		STATE OF ODISHA		//
251	D-WP(C)/47118/2026	BAMAN CHARAN SAHOO	NARESH CHANDRA JENA	/ /
	WP(C)/35113/2026	VS	VS	()
		STATE OF ODISHA		//
252	D-WP(C)/50054/2026	PITAMBER SATAPATHY	LAMBODAR PRADHAN	/ /
	WP(C)/35114/2026	VS	VS	()
		STATE OF ODISHA		//
253	D-WP(C)/47351/2026	PRABHAS KUMAR GHANTA	MANOJ KUMAR MOHANTY	/ /
	WP(C)/35115/2026	VS	VS	()
		STATE OF ODISHA		//
254	D-WP(C)/50062/2026	PITAMBER SATAPATHY	LAMBODAR PRADHAN	/ /
	WP(C)/35116/2026	VS	VS	()
		STATE OF ODISHA		//
255	D-WP(C)/49076/2026	PRASHANT KUMAR ROUT	SWETLANA DAS	/ /
	WP(C)/35117/2026	VS	VS	()
		STATE OF ODISHA		//
256	D-WP(C)/50583/2026	RABINDRANATH SAHOO	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/35118/2026	VS	VS	()
		STATE OF ODISHA		//
257	D-WP(C)/49904/2026	SABITREE DAS	BANSHIDHAR SATAPATHY	/ /
	WP(C)/35119/2026	VS	VS	()
		STATE OF ODISHA		//
258	D-WP(C)/49918/2026	ARSS INFRASTRUCTURE PROJECTS LTD.,BHUBANESWAR	SASWAT KUMAR ACHARYA	/ /
	WP(C)/35120/2026	VS	VS	()
		THE BANKING OMBUDSMAN RESERVE BANK OF INDIA, BHUBANESWAR		//
259	D-WP(C)/50425/2026	M/S POOJA, TOWN HALLROAD, CUTTACK	KAJAL SAHOO	/ /
	WP(C)/35121/2026	VS	VS	()
		STATE TAX OFFICER, CUTTACK-I WEST CIRCLE,CUTTACK		//
260	D-WP(C)/49078/2026	GOBINDA CHANDRA NAYAK	SWETLANA DAS	/ /
	WP(C)/35122/2026	VS	VS	()
		STATE OF ODISHA		//
261	D-WP(C)/49080/2026	PRATAP KUMAR ROUT	SWETLANA DAS	/ /

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	WP(C)/35123/2026	VS	VS	()
		STATE OF ODISHA		//
262	D-WP(C)/50481/2026	AFFINITY SCHOOL OF NURSING, KHORDHA	GOPAL PRASAD JENA	/ /
	WP(C)/35124/2026	VS	VS	()
		STATE OF ODISHA		//
263	D-WP(C)/50128/2026	PRABUDHA KUMAR MOHANTY	PRASANTA KUMAR MOHANTY (2)	/ /
	WP(C)/35125/2026	VS	VS	()
		STATE OF ODISHA		//
264	D-WP(C)/49079/2026	GHANASHYAM SAHOO	SWETLANA DAS	/ /
	WP(C)/35126/2026	VS	VS	()
		STATE OF ODISHA		//
265	D-WP(C)/50130/2026	BANSHIDHAR MUDULI	PRASANTA KUMAR MOHANTY (2)	/ /
	WP(C)/35127/2026	VS	VS	()
		STATE OF ODISHA		//
266	D-WP(C)/49901/2026	KIRAN KUMAR SAHOO	JAYASHREE BISWAL	/ /
	WP(C)/35128/2026	VS	VS	()
		STATE OF ODISHA		//
267	D-WP(C)/46248/2026	MANMOHAN SAHOO	DURGESH NARAYAN RATH	/ /
	WP(C)/35129/2026	VS	VS	()
		STATE OF ODISHA		//
268	D-WP(C)/49910/2026	SANJIT BAIRAGI @ BOIRAGI	ABHAS MOHANTY	/ /
	WP(C)/35130/2026	VS	VS	()
		STATE OF ODISHA		//
269	D-WP(C)/50634/2026	DR.SPRUHA SUMAN TARAI	JIBAN KANTA PATTANAIK	/ /
	WP(C)/35131/2026	VS	VS	()
		STATE OF ODISHA		//
270	D-WP(C)/50586/2026	RABINDRA KUMAR PATRO	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/35132/2026	VS	VS	()
		STATE OF ODISHA		//
271	D-WP(C)/50704/2026	HAREKRUSHNA MANDAL	MANAS PATI	/ /
	WP(C)/35133/2026	VS	VS	()
		STATE OF ODISHA		//
272	D-WP(C)/49911/2026	PITAMBER SATAPATHY	LAMBODAR PRADHAN	/ /
	WP(C)/35134/2026	VS	VS	()

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		STATE OF ODISHA		//
273	D-WP(C)/50587/2026	AMULYA KUMAR MALLICK	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/35135/2026	VS	VS	()
		SATTE OF ODISHA		//
274	D-WP(C)/50588/2026	ANDRIYA MAJHI	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/35136/2026	VS	VS	()
		STATE OF ODISHA		//
275	D-WP(C)/50607/2026	AHALYA BEHERA	SATYA RANJAN MULIA	/ /
	WP(C)/35137/2026	VS	VS	()
		STATE OF ODISHA		//
276	D-WP(C)/50121/2026	CHITRA HAJARI NAYAK	DR. JITENDRA KUMAR LENKA	/ /
	WP(C)/35138/2026	VS	VS	()
		STATE OF ODISHA		//
277	D-WP(C)/46887/2026	M/S.GROWERO TECHNOLOGIES PVT LTD., TELANGANA	ASHISH KUMAR SAMAL	/ /
	WP(C)/35139/2026	VS	VS	()
		STATE OF ODISHA		//
278	D-WP(C)/49298/2026	KAMAL KUMAR KUANR BABU	AMBUJA KUMAR DAS	/ /
	WP(C)/35140/2026	VS	VS	()
		STATE OF ODISHA		//
279	D-WP(C)/49802/2026	RAMESH CHANDRA NAYAK	DILIP KUMAR SAHU	/ /
	WP(C)/35141/2026	VS	VS	()
		STATE OF ODISHA		//
280	D-WP(C)/50212/2026	ANIYA KUMAR BARAL	KUNAL KUMAR SWAIN	/ /
	WP(C)/35142/2026	VS	VS	()
		STATE OF ODISHA		//
281	D-WP(C)/50263/2026	BIDYUT KUMAR KHUNTIA	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/35143/2026	VS	VS	()
		STATE OF ODISHA		//
282	D-WP(C)/50257/2026	ANJALI CHAKRABARTY	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/35144/2026	VS	VS	()
		STATE OF ODISHA		//
283	D-WP(C)/49656/2026	M/S ANJANINANDAN FILLING STATION	DEEPAK RANJAN BAG	/ /
	WP(C)/35145/2026	VS	VS	()
		STATE OF ODISHA		//

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284	D-WP(C)/50860/2026	PRAVATI RATHA	DURGESH NARAYAN RATH	/ /
	WP(C)/35146/2026	VS	VS	()
		STATE OF ODISHA		//
285	D-WP(C)/50206/2026	SPARKLIN BEHERA	SIDHESWAR MALLIK	/ /
	WP(C)/35147/2026	VS	VS	()
		STATE OF ODISHA		//
286	D-WP(C)/50042/2026	JAYANARAYAN PRADHAN	SUKANTA KUMAR MISHRA	/ /
	WP(C)/35148/2026	VS	VS	()
		STATE OF ODISHA		//
287	D-WP(C)/50629/2026	BAPINA BHOI	KSHIROD KUMAR ROUT	/ /
	WP(C)/35149/2026	VS	VS	()
		STATE OF ODISHA		//
288	D-WP(C)/50459/2026	MANOJ KUMAR SAHU	MANOJ KUMAR PANDA	/ /
	WP(C)/35150/2026	VS	VS	()
		ANIMA SAHU		//
289	D-WP(C)/50173/2026	SANJAYA KUMAR PRADHAN	SANGRAM JENA	/ /
	WP(C)/35151/2026	VS	VS	()
		STATE OF ODISHA		//
290	D-WP(C)/50595/2026	LALITA BHOI	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/35152/2026	VS	VS	()
		STATE OF ODISHA		//
291	D-WP(C)/42417/2026	MAA PARDESINI WOMEN SELF HELP GROUP, DONGRIGUDA, NABARANGAPUR	TUKUNA KUMAR MISHRA	/ /
	WP(C)/35153/2026	VS	VS	()
		STATE OF ODISHA		//
292	D-WP(C)/50823/2026	M/S GLOBETECH INTERNATIONAL, SUNDARGARH	UMESH CHANDRA MOHANTY	/ /
	WP(C)/35154/2026	VS	VS	()
		ODISHA GRAMYA BANK, BOLANGIR		//
293	D-WP(C)/50596/2026	DHARANIDHAR SETH	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/35155/2026	VS	VS	()
		STATE OF ODISHA		//
294	D-WP(C)/46509/2026	MANAGING COMMITTEE OF STAYA NARAYAN HIGH SCHOOL,MUDRABEBA	DURGESH NARAYAN RATH	/ /
	WP(C)/35156/2026	VS	VS	()
		STATE OF ODISHA		//
295	D-WP(C)/50677/2026	DUSHASAN JENA AND CO., BHUBANESWAR	SITANSU MOHAN SINGH	/ /

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	WP(C)/35157/2026	VS	VS	()
		THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN , STATE TRANSPORT AUTHORITY, CUTTACK		//
296	D-WP(C)/45646/2026	BIPRA CHARAN PATRA	SUDEEP KUMAR SARANGI	/ /
	WP(C)/35158/2026	VS	VS	()
		STATE OF ODISHA		//
297	D-WP(C)/50597/2026	NABIN KUMAR SAHU	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/35159/2026	VS	VS	()
		STATE OF ODISHA		//
298	D-WP(C)/50678/2026	PRAMOD KUMAR JENA	SITANSU MOHAN SINGH	/ /
	WP(C)/35160/2026	VS	VS	()
		TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK		//
299	D-WP(C)/49820/2026	JUDHISTIRA DAS	SANGRAM JENA	/ /
	WP(C)/35161/2026	VS	VS	()
		STATE OF ODISHA		//
300	D-WP(C)/50679/2026	DUSHASAN JENA AND CO., BHUBANESWAR	SITANSU MOHAN SINGH	/ /
	WP(C)/35162/2026	VS	VS	()
		THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK		//
301	D-WP(C)/50942/2026	GURUMAHARAJ ENGICON PRIVATE LTD., NAYAPALLI, BHUBANESWAR	SOUMIK SPANDAN TRIPATHY	/ /
	WP(C)/35163/2026	VS	VS	()
		STATE OF ODISHA		//
302	D-WP(C)/50681/2026	DUSHASAN JENA AND CO., KHURDA	SITANSU MOHAN SINGH	/ /
	WP(C)/35164/2026	VS	VS	()
		TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK		//
303	D-WP(C)/47055/2026	SAI MANAS MISHRA	ARUNA KUMAR MOHAPATRA	/ /
	WP(C)/35165/2026	VS	VS	()
		STATE OF ODISHA		//
304	D-WP(C)/49913/2026	PITAMBER SATAPATHY	LAMBODAR PRADHAN	/ /
	WP(C)/35166/2026	VS	VS	()
		STATE OF ODISHA		//
305	D-WP(C)/50682/2026	SARAT KUMAR SHA	SITANSU MOHAN SINGH	/ /
	WP(C)/35167/2026	VS	VS	()
		THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK		//
306	D-WP(C)/50073/2026	BABITA BEHERA	JYOTI PATNAIK	/ /
	WP(C)/35168/2026	VS	VS	()

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		STATE OF ODISHA		//
307	D-WP(C)/50684/2026	KANISHKA JENA	SITANSU MOHAN SINGH	/ /
	WP(C)/35169/2026	VS	VS	()
		TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK		//
308	D-WP(C)/49917/2026	SEETA BRICK EART QUARRY, BALASORE	RAMA CHANDRA JENA	/ /
	WP(C)/35170/2026	VS	VS	()
		STATE OF ODISHA		//
309	D-WP(C)/47663/2026	GAYADHAR MOHANTY	DEEPAK KUMAR SAHOO	/ /
	WP(C)/35171/2026	VS	VS	()
		STATE OF ODISHA		//
310	D-WP(C)/49880/2026	ASHARA ALOKA SELF HELP GROUP, KANDHAMAL	KUNAL KUMAR SWAIN	/ /
	WP(C)/35172/2026	VS	VS	()
		STATE OF ODISHA		//
311	D-WP(C)/50049/2026	RABINDRA KUMAR SAHU	TUSHAR KANTA NAYAK	/ /
	WP(C)/35173/2026	VS	VS	()
		STATE OF ODISHA		//
312	D-WP(C)/50871/2026	M/S ATLAS PVC PIPES LTD., CUTTACK	LALITENDU MISHRA	/ /
	WP(C)/35174/2026	VS	VS	()
		BANK OF BARODA, BARODA, GUJARAT		//
313	D-WP(C)/49967/2026	BINAYAK MUDULI	SUBASH CHANDRA PUSPALAKA	/ /
	WP(C)/35175/2026	VS	VS	()
		STATE OF ODISHA		//
314	D-WP(C)/48449/2026	SANJAY KUMAR SASMAL	SHASHANKA SHEKHAR PATRA	/ /
	WP(C)/35176/2026	VS	VS	()
		STATE OF ODISHA		//
315	D-WP(C)/47921/2026	AJIPARAPU APPANA @ AJJIPURAM APPANNA @ A. APPANNA	PRASANNA KUMAR MISHRA	/ /
	WP(C)/35177/2026	VS	VS	()
		PISINI RAMA RAO		//
316	D-WP(C)/50598/2026	GOURAHARI NAIK	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/35178/2026	VS	VS	()
		STATE OF ODISHA		//
317	D-WP(C)/50051/2026	PITAMBER SATAPATHY	LAMBODAR PRADHAN	/ /
	WP(C)/35179/2026	VS	VS	()
		STATE OF ODISHA		//

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318	D-WP(C)/50006/2026	M/S SUSANTA KUMAR SAHOO	JIBAN JYOTI PRADHAN	/ /
	WP(C)/35180/2026	VS	VS	()
		THE PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE, BHUBANESWAR		//
319	D-WP(C)/50676/2026	PRAMOD KUMAR JENA	SITANSU MOHAN SINGH	/ /
	WP(C)/35181/2026	VS	VS	()
		TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK		//
320	D-WP(C)/50637/2026	SUBAS CHANDRA KAR	IPSIT AUROBINDO ACHARYA	/ /
	WP(C)/35182/2026	VS	VS	()
		STATE OF ODISHA		//
321	D-WP(C)/50182/2026	SUNIL KUMAR MOHANTY	BEDA PRAKASH PANDA	/ /
	WP(C)/35183/2026	VS	VS	()
		STATE OF ODISHA		//
322	D-WP(C)/50580/2026	BIJAYA KUMAR NAYAK	DEEPAK KU SAHOO	/ /
	WP(C)/35184/2026	VS	VS	()
		STATE OF ODISHA		//
323	D-WP(C)/50589/2026	SARAT KUMAR BEJ	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/35185/2026	VS	VS	()
		STATE OF ODISHA		//
324	D-WP(C)/49840/2026	PURUSOTTAM MEHER	DURGESH NARAYAN RATH	/ /
	WP(C)/35186/2026	VS	VS	()
		STATE OF ODISHA		//
325	D-WP(C)/50590/2026	PURNA CHANDRA SAHOO	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/35187/2026	VS	VS	()
		STATE OF ODISHA		//
326	D-WP(C)/50432/2026	CHITTARANJAN MUDULI	PRABODHA CHANDRA NAYAK	/ /
	WP(C)/35188/2026	VS	VS	()
		STATE OF ODISHA		//
327	D-WP(C)/49838/2026	DR. RAJASHREE MISHRA	DURGESH NARAYAN RATH	/ /
	WP(C)/35189/2026	VS	VS	()
		STATE OF ODISHA		//
328	D-WP(C)/50591/2026	KATIA MARANDI	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/35190/2026	VS	VS	()
		STATE OF ODISHA		//
329	D-WP(C)/48855/2026	KAILASH CHANDRA MOHANTY	DURGA PRASAD PATTNAIK	/ /

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	WP(C)/35191/2026	VS	VS	()
		STATE OF ODISHA		//
330	D-WP(C)/50565/2026	MAHENDRA SWAIN	DEEPAK KU SAHOO	/ /
	WP(C)/35192/2026	VS	VS	()
		STATE OF ODISHA		//
331	D-WP(C)/50592/2026	PABITRA MOHAN RAUL	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/35193/2026	VS	VS	()
		STATE OF ODISHA		//
332	D-WP(C)/49633/2026	NITYANANDA PRADHAN	RAJAKISHORE SAHOO	/ /
	WP(C)/35194/2026	VS	VS	()
		STATE OF ODISHA		//
333	D-WP(C)/49618/2026	SUKUL TUDU	SRIKANTA KU. NATH	/ /
	WP(C)/35195/2026	VS	VS	()
		STATE OF ODISHA		//
334	D-WP(C)/50567/2026	ARUN KUMAR SENAPATI	DEEPAK KU SAHOO	/ /
	WP(C)/35196/2026	VS	VS	()
		STATE OF ODISHA		//
335	D-WP(C)/50861/2026	BASTAV CHOUDHURY	DEVASHIS PANDA	/ /
	WP(C)/35197/2026	VS	VS	()
		NATIONAL LAW UNIVERSITY OF ODISHA, KATAKA		//
336	D-WP(C)/49634/2026	KHAGESWAR NAYAK	RAJAKISHORE SAHOO	/ /
	WP(C)/35198/2026	VS	VS	()
		STATE OF ODISHA		//
337	D-WP(C)/50570/2026	JAGABANDHU BEHERA	DEEPAK KU SAHOO	/ /
	WP(C)/35199/2026	VS	VS	()
		STATE OF ODISHA		//
338	D-WP(C)/50477/2026	SRIKRISHNA INSTITUTE OF NURSING AND MEDICAL SCIENCE, JAGATSINGPUR	GOPAL PRASAD JENA	/ /
	WP(C)/35200/2026	VS	VS	()
		STATE OF ODISHA		//
339	D-WP(C)/49217/2026	AJIPARAPU APPANA @ AJJIPURAM APPANNA ALIAS A APPANNA	PRASANNA KUMAR MISHRA	/ /
	WP(C)/35201/2026	VS	VS	()
		YEDLA LAXMINARAYANA		//
340	D-WPCRL/32409/2026	BABRUBAHANA PATRA	ARIJEET MISHRA	/ /0
	WPCRL/136/2026	VS	VS	()

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		STATE OF ODISHA		//
341	D-ABLAPL/28779/2026	BISWAJIT SETHI	RAGHUNATH DAS MOHAPATRA	BEGUNIA P.S. /259 /2024
	ABLAPL/12298/2026	VS	VS	J.M.F.C.,BEGUNIA(Khordha)
		STATE OF ODISHA		ICC/0000018/2024
342	D-ABLAPL/32270/2026	PUJA MALLICK @ MALLIK	RAKESH KUMAR DAS	BANKI /529 /2026
	ABLAPL/12299/2026	VS	VS	()
		STATE OF ODISHA		//
343	D-ABLAPL/32582/2026	NESAR KHAN	PRATIK DASH	PURUNABAZAR /255 /2026
	ABLAPL/12300/2026	VS	VS	()
		STATE OF ODISHA		//
344	D-ABLAPL/32647/2026	SASHIBHUSAN BARIK @ SHASIBHUSAN BARIK	JAJATI KESHARI KHUNTIA	BASUDEVPUR /613 /2026
	ABLAPL/12301/2026	VS	VS	()
		STATE OF ODISHA		//
345	D-ABLAPL/32652/2026	GOURAKRUSHNA MOHAKUD	JAJATI KESHARI KHUNTIA	BASUDEVPUR /612 /2026
	ABLAPL/12302/2026	VS	VS	()
		STATE OF ODISHA		//
346	D-ABLAPL/29074/2026	RAJA GOUDA	ACHYUTANANDA PATTANAIK	K.NUAGAON /107 /2026
	ABLAPL/12303/2026	VS	VS	()
		STATE OF ODISHA		//
347	D-ABLAPL/32091/2026	ANIL NAYAK	SATYABRATA DASH	BHARATPUR PS /389 /2026
	ABLAPL/12304/2026	VS	VS	()
		STATE OF ODISHA		//
348	D-ABLAPL/31898/2026	SAMIR DAS	SNEHASISH BEHERA	KUJANGA /227 /2026
	ABLAPL/12305/2026	VS	VS	()
		STATE OF ODISHA		//
349	D-ABLAPL/32669/2026	SUCHARITA PATRA	BIDYADHAR MANSING	ROURKELA VIGILANCE /13 /2026
	ABLAPL/12306/2026	VS	VS	()
		STATE OF ODISHA		//
350	D-ABLAPL/32128/2026	ALAKA PATEL	SRINIBASH SATAPATHY	DHANUPALI /41 /2025
	ABLAPL/12307/2026	VS	VS	()
		STATE OF ODISHA		//
351	D-ABLAPL/32584/2026	SAILAJA SAMAL	JYOTIRMAYA SAHOO	BARIPADA TOWN /514 /2026
	ABLAPL/12308/2026	VS	VS	()
		STATE OF ODISHA		//

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352	D-ABLAPL/32893/2026	SATYASWARUPA SAHU @ BIDESHI	PRATIK DASH	KUAKHIA /436 /2026
	ABLAPL/12309/2026	VS	VS	()
		STATE OF ODISHA		//
353	D-ABLAPL/32639/2026	SATAM PATTANAIK @ PATNAIK	ABHISHEK DASH	INDUASTRIAL,NISA /179 /2026
	ABLAPL/12310/2026	VS	VS	()
		STATE OF ODISHA		//
354	D-ABLAPL/32286/2026	MAHESWAR PARIDA	AMLAN SHAKTI PAUL	INFOVALLY UPD BHUBANESWAR /146
	ABLAPL/12311/2026	VS	VS	()
		STATE OF ODISHA		//
355	D-ABLAPL/32643/2026	MLOJAHEED ALI KHAN @ MOJAHID ALI KHAN	AMULYA RATNA PANDA	BINJHARPUR /483 /2026
	ABLAPL/12312/2026	VS	VS	()
		STATE OF ODISHA		//
356	D-ABLAPL/32592/2026	SANDEEP KUMAR BHUYAN	BHABANI SANKAR MISHRA	DASARATHPUR /130 /2026
	ABLAPL/12313/2026	VS	VS	()
		STATE OF ODISHA		//
357	D-ABLAPL/32681/2026	RABINDRA ROUT	HARIPAD MOHANTY	SALIPUR /545 /2026
	ABLAPL/12314/2026	VS	VS	()
		STATE OF ODISHA		//
358	D-ABLAPL/32390/2026	PRATIMA BARIK	ACHYUTANANDA PATTANAIK	INDUSTRIAL ESTATE PS /313 /2026
	ABLAPL/12315/2026	VS	VS	()
		STATE OF ODISHA		//
359	D-ABLAPL/32595/2026	SATYANARAYAN MOHAPATRA @ SATYANARAYAN	JYOTIRMAYA SAHOO	JANKIA P.S. /508 /2026
	ABLAPL/12316/2026	VS	VS	()
		STATE OF ODISHA		//
360	D-ABLAPL/32410/2026	G.KIRAN @GEMBALI KIRAN	DIGAMBAR SETHI	BANDHUGOAN /64 /2026
	ABLAPL/12317/2026	VS	VS	()
		STATE OF ODISHA		//
361	D-ABLAPL/32366/2026	SURU @ JASHOBANTA BISHI	SUSHANTA KUMAR JOSHI	/ /0
	ABLAPL/12318/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH
		STATE OF ODISHA		2(B)CC/0000006/2026
362	D-ABLAPL/32623/2026	HARAPRIYA SAHOO	AMLAN SHAKTI PAUL	KHURDA MODEL /343 /2026
	ABLAPL/12319/2026	VS	VS	()
		STATE OF ODISHA		//
363	D-ABLAPL/32463/2026	PRASANNA ROUT @ PRASANNA KUMAR ROUT @ PUTI	SATYABRATA DASH	JENAPUR /278 /2026

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	ABLAPL/12320/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/32634/2026 ABLAPL/12321/2026	CHITRANJAN PASWAN @PINTU PASWAN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	KASAFAL MARINE /39 /2026 () //
365	D-ABLAPL/32693/2026 ABLAPL/12322/2026	DEBABRAT NAYAK @ DEBA PARIDA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /646 /2026 () //
366	D-ABLAPL/32713/2026 ABLAPL/12323/2026	SANJAYA DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KALINGA NAGAR /311 /2026 () //
367	D-ABLAPL/32607/2026 ABLAPL/12324/2026	NARASINGHA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 J.M.F.C.,DIGAPAHANDI(Ganjam) 2(A)CC/0000152/2023
368	D-ABLAPL/31813/2026 ABLAPL/12325/2026	KAMAL LOCHAN DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	LINGARAJ P.S. /264 /2026 () //
369	D-ABLAPL/32471/2026 ABLAPL/12326/2026	SK. KARIM VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /161 /2025 () //
370	D-ABLAPL/31226/2026 ABLAPL/12327/2026	RAJ GUPTA VS STATE OF ODISHA	ABHISEK AGARWAL VS	/ /0 S.D.J.M.,BARGARH(Bargarh) 2(C)CC/0000036/2022
371	D-ABLAPL/32474/2026 ABLAPL/12328/2026	SRABAN KUMAR SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NAYAPALLI P.S. /726 /2026 () //
372	D-ABLAPL/32532/2026 ABLAPL/12329/2026	SURESH KHEMUNDU VS STATE OF ODISHA	MANGU NANDY VS	MUDULIPODA /134 /2026 () //
373	D-ABLAPL/32551/2026 ABLAPL/12330/2026	ANSAR MOHAMMAD VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /584 /2026 () //
374	D-ABLAPL/32565/2026 ABLAPL/12331/2026	RUDRA NAIK VS	RAMESH CHANDRA MAHARANA VS	SAHID NAGAR P.S. /240 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
375	D-ABLAPL/31826/2026	SUMITRA DAS	PRASANTA KUMAR SAHOO	/ /0
	ABLAPL/12332/2026	VS	VS	J.M.F.C,CHANDABALI(Bhadrak)
		STATE OF ODISHA		ICC/0000035/2018
376	D-ABLAPL/32649/2026	PRABHAT KUMAR MALLICK	ARJUNA CHARANA BEHERA	PIPLI /635 /2026
	ABLAPL/12333/2026	VS	VS	()
		STATE OF ODISHA		//
377	D-ABLAPL/32433/2026	SANATAN BISWAL	SUSMITA PATTNAIK	DHAULI PS /264 /2026
	ABLAPL/12334/2026	VS	VS	()
		STATE OF ODISHA		//
378	D-ABLAPL/32655/2026	BABULU BEHERA	JUGALA KISHORE PANDA	JARAPADA /491 /2026
	ABLAPL/12335/2026	VS	VS	()
		STATE OF ODISHA		//
379	D-ABLAPL/30563/2026	NABIN BARIK	SANTOSH KUMAR DASH	SATYABADI /381 /2026
	ABLAPL/12336/2026	VS	VS	()
		STATE OF ODISHA		//
380	D-ABLAPL/31348/2026	RAMESH BEHERA @ RAMESH CHANDRA BEHERA	AKSHAYA KUMAR SAHOO	RANPUR /104 /2021
	ABLAPL/12337/2026	VS	VS	()
		STATE OF ODISHA		//
381	D-ABLAPL/31715/2026	MAMATA DASH	GOPAL KRISHNA NAYAK	VIGILANCE PS (BERHAMPUR) /11 /2026
	ABLAPL/12338/2026	VS	VS	()
		STATE OF ODISHA(VIG.)		//
382	D-ABLAPL/31944/2026	JISU MALIK@JYOTIRMAYA MALIK	SATYA NARAYAN MISHRA 4	NAIKANI-DIHI /227 /2026
	ABLAPL/12339/2026	VS	VS	()
		STATE OF ODISHA		//
383	D-ABLAPL/32615/2026	MD JAWED @ MOHAMMED JAWED	JAGABANDHU SAHU	/ /0
	ABLAPL/12340/2026	VS	VS	()
		STATE OF ODISHA		//
384	D-ABLAPL/32720/2026	RAMESH CHANDRA GOUDA	JYOTIRMAYA SAHOO	KABISURYANAGAR /554 /2025
	ABLAPL/12341/2026	VS	VS	()
		STATE OF ODISHA		//
385	D-ABLAPL/32782/2026	BIMAL BHOI	GOKULANANADA SAHU	BIJEPUR /267 /2026
	ABLAPL/12342/2026	VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/32519/2026 ABLAPL/12343/2026	RAJESH @ NITAI MANDAL VS STATE OF ODISHA	BALARM NAYAK VS	MARINE PS AT JAMBO /109 /2026 () //